

"FORM A"

PUBLIC ANNOUNCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF EUROLIFE HEALTHCARE PRIVATE LIMITED

RELEVANT PARTICULARS	
1.	Name of corporate debtor EUROLIFE HEALTHCARE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor 09 th April 1987
3.	Authority under which corporate debtor is incorporated / registered ROC - MUMBAI
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U51900MH1987PTC043106
5.	Address of the registered office and principal office (if any) of corporate debtor Regd. Office: Plot 21, Flat 105, Sector - 16 Koparkairane - 400709 Navi Mumbai Thane Mh 400709 In
6.	Insolvency commencement date in respect of corporate debtor 20 th July 2022 (As per order of Hon. NCLT, Mumbai dated 20 th July 2022 in C.P. No. 932/IBC/MB/2021 (Order received on 01 st August 2022)
7.	Estimated date of closure of insolvency resolution process 16 th January 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional Vishal Ghisulal Jain IBBI/IPA-001/IP-P00419 /2017-18/10742
9.	Address and e-mail of the interim resolution professional, as registered with the Board CA. Vishal Ghisulal Jain D-1902, Palm Beach Residency, Amey CHS Ltd., Plot No.24-29, Sector-4, Nerul West, Navi Mumbai- 400706 E-Mail: vishal@cavishaljain.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional CA. Vishal Ghisulal Jain c/o. Resolve-IPE Private Limited 1003, Satra Plaza, Sector 19-D, Vashi, Navi Mumbai - 400703 E-Mail: eurolife@resolvegroup.co.in
11.	Last date for submission of claims 15 th August 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Name the class(es) NOT APPLICABLE
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) NOT APPLICABLE
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: Web link: http://ibbi.gov.in/downloadform.html Physical Address: As in (10) above Please refer Note 1 for applicable form.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **EuroLife Healthcare Private Limited** on **20th July 2022 (Order received on 01st August 2022)**. The creditors of **EuroLife Healthcare Private Limited** are hereby called upon to submit their claims with proof on or before **15th August 2022** to the Interim Resolution Professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Note 1: The submission of claim is to be made in accordance with Chapter 4 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The claim with proofs is to be submitted in the following specified forms along with documentary proof in support of the claim:

- FORM B: Claim by operational creditors except workmen and employees
- FORM C: Claim by financial creditors
- FORM D: Claim by a workman or an employee
- FORM E: Claim submitted by an authorised representative of workmen or employees
- FORM F: Claim by creditors other than financial creditors and operational creditors

Submission of false or misleading proofs of claim shall attract penalties.



CA. Vishal Ghisulal Jain
Insolvency Professional

IBBI Registration No: IBBI/IFA-001/IP-P00419/2017-20118/10742

IBBI Regd. Address: D-1902, Palm Beach Residency, Amey CHS Ltd., Plot No.24-29, Sector-4, Nerul West, Navi Mumbai-400706

IBBI Registered E-mail: vishal@cavishaljain.com

AFA valid upto: 04-Jan-2023

Insolvency Professional Entity: Resolve – IPE Private Limited

IBBI Registration No: IBBI/IPE/0120

Communication Address: 1003, Satra Plaza, Sector 19D, Vashi, Navi Mumbai - 400 703.

Communication Email: eurolife@resolvegroup.co.in